

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.1.2020

ORDER NO. 18 of 2020

Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 for the period **27.1.2020 to 31.1.2020** for **CESTAT, New Delhi** as follows:-

COURT	PERIOD	WORK ASSIGNED
Ms. Archana Wadhwa, Hon'ble Member (Judicial)	From 27.1.2020 to 31.1.2020	Single Member Bench Matters

Note :

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cesatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/e. Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.1.2020

ORDER NO. 19 of 2020

Hon'ble President is pleased to partially modify the roster order no. 282 of 2019 for the period **2.3.2020 to 6.3.2020** for **CESTAT, Mumbai** as follows:-

COURT	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (J) and Sh. Raju, Hon'ble Member (T)	From 2.3.2020 to 6.3.2020	Customs and Service Tax Bench Matters

Note :

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)
Registrar

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Asst. Registrar